

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:49

ANSWERED ON:13.03.2012

ALLOTMENT OF LAND

Alagiri Shri S. ;Gavit Shri Manikrao Hodlya;Yadav Shri M. Anjan Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

(a) the names of Trusts, Hospitals, Hotels and other organizations including Non-Governmental Organizations (NGOs) to which land have been allotted by the Government / Delhi Development Authority (DDA) and the Land and Development Office (L&DO) in Delhi and the National Capital Region during each of the last three years and the current year at subsidized/concessional/below market price rates;

(b) whether any violation of standard terms and conditions for allotment of land has been brought to the notice of the Government/DDA and the L&DO or any suo motto cognizance were/ have been taken thereof;

(c) if so, the action taken in this regard during the above period;

(d) whether most of the above organizations have utilized the land for some purposes other than for which land was allotted to them by the Government / DDA and the L&DO; and

(e) if so, the names of such trusts and NGOs etc. alongwith the action taken against such erring authorities/organizations, so far?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a): Delhi Development Authority (DDA) has reported that no Trust, Hospital & Hotel has been allotted land by it at subsidized/concessional/ below market price rates. However, DDA has further reported that 35 Societies registered under Societies Registration Act, 1860 have been allotted land for religious and socio-cultural purposes with effect from 1.1.2008 till date. The details are at Annexure. The Land & Development Office (L&DO) has also reported that no land has been allotted by it to Trusts, Hospitals & Hotels and other organizations including NGOs during the last three years and current year.

(b): DDA has informed that no violation of terms and conditions have been brought to its knowledge.

(c) to (e): Do not arise in view of answer at (a) and (b) above.